

O R D E R

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

THURSDAY, THE 7TH OF AUGUST, 1986

PRESENT

THE HON'BLE MEMBER(JUDICIAL) :SHRI CH. RAMAKRISHNA RAO

THE HON'BLE MEMBER(ADMINISTRATIVE) :SHRI L.H.A. REGO

IN

APPLICATION NO 14/86(T)
(W.P. NO 14615/84)

M.S. Poonacha,
Upper Division Clerk, in-Charge, SBCO,
Madakeri - : Applicant

VERSUS

1. The Director General of Posts
and Telegraphs (Examn. Cell),
New Delhi - 1
2. The Post Master General
(R&E) Karnataka Circle,
Bangalore - 1 : Respondents

O R D E R

In the above application, this Tribunal has passed the following Order:-

"The submission of Shri K. Sreedhar, learned counsel for the applicant, is that his client appeared for the departmental examination conducted by the respondents for the post of Inspector of Post Offices on 13-9-83 and 14-9-83; that for paper No.3 his client was awarded 49 marks only and presumably no marks were given to question No.1 which carried 20 marks as it contained printing mistake(s); that if 20 marks are added to the aggregate marks of 288 scored by him at the said examination it would go up to 308 marks in which case he would stand a fair chance of being promoted. For the purpose of verifying whether marks were awarded to question No.1 of Paper 3 or not we directed Shri Basavaraj, counsel for the respondents to produce ~~the~~ ^{the} answer books of the applicant. On perusing the same Shri Sreedhar was satisfied that 18 marks were in fact awarded to the applicant for the answer to that question."

In view of the above Shri K. Sreedhar has not pressed for any relief in this application which is disposed of accordingly".

Given under my hand and the seal of this Tribunal, this 12th day of August, 1986.

See *By J. K. 20/8*
REGISTRAR

Copy to :-

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